

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 301 OF 2016 &
IA NOS. 626 AND 627 OF 2016**

Dated: 02nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Om Hydro Power Ltd. ...Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Aditi Sharma for
Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.1

Ms. Neha Garg for
Mr. Anand K. Ganesan for R.2

ORDER

Learned counsel for the respondents seek two weeks time to file reply. They may file the same on or before 17.03.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 05.04.2017 after serving copy on the other side.

List the matter on **08.05.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**